

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p>Original Application No. 346/2012. 21st May, 1013. Mr. Lokesh Mathur, Advocate, present for the applicant. Smt. K. Parveen, Advocate, present for the respondents.</p> <p>The counsel for the applicant submits that the reliefs claimed in this Application by the applicant, has already been granted by the respondent-department and accordingly, this Application has rendered infructuous, therefore, it is dismissed as infructuous.</p> <p>The O.A. stands disposed of accordingly.</p> <p><i>Meenakshi Hooja</i> (MEENAKSHI HOOJA) ADMINISTRATIVE MEMBER</p> <p><i>K.C. Joshi</i> (K.C. JOSHI) JUDICIAL MEMBER</p> <p><i>1</i></p>